

Repealed by Act 36 of 1957.

1881

THE COAL MINES SAFETY (STOWING) AMENDMENT
ACT, 1951

No. XVII OF 1951



An Act further to amend the Coal Mines Safety (Stowing) Act, 1939

[25th April, 1951]

BE it enacted by Parliament as follows :—

1. **Short title.**—This Act may be called the Coal Mines Safety (Stowing) Amendment Act, 1951.

2. **Amendment of section 5, Act XIX of 1939.**—In section 5 of the Coal Mine Safety (Stowing) Act, 1939, for the words “three annas” the words “nine annas” shall be substituted.

Price anna 1 or 1½d.